

experts from Bhabha Atomic Research Centre. A detailed examination revealed that the compound had microgram quantities of radium considered safe for normal handling. The compound originated from old aircraft instrument panels sold as scrap.

Factories manufacturing transistor bombs

4318. SHRI M. L. JHIKRAM : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of persons killed, banks looted and the amount looted therein by terrorists ;

(b) the number of persons killed and injured in explosions caused by transistor bombs and hand grenades during June-July, 1985 ;

(c) the names of the cities where factories for manufacturing transistor bombs, illicit arms and bombs were unearthed and the action taken thereon ;

(d) the number of terrorists engaged in the said activity arrested, and the number of those who have gone underground and of those who are absconding separately ; and

(e) whether the Intelligence Department is aware of the future plans of extremists and if so, whether appropriate action is being taken by Government to check terrorism ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI-MATI RAM DULARI SINHA) : (a) to (e). Information is being collected and will be laid on the Table of the House.

[*Translation*]

Cooperation of foreign countries in taking action against terrorists

4319. SHRI VILAS MUTTEMWAR : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) the names of the countries which have co-operated with India in taking action against terrorists and the manner in which these countries have extended cooperation; and

(b) the names of the countries where terrorists have been arrested along with the number of terrorists arrested and the action taken against them there ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KHURSHID ALAM KHAN) : (a) The Government have drawn attention of certain countries, particularly USA, UK, Canada, FRG and Pakistan, to the extremist and terrorist activities emanating from their soil directed towards India. The Joint Statement, issued following the visit of Prime Minister to USA, mentions the desire of the President of USA for continued consultation and close cooperation with us on the international dimensions of terrorist violence against India.

During Foreign Secretary's visit to the UK from 17 to 23 July, 1985 the UK Government has intimated that, within the parameters of its laws, it will take energetic action to curb anti-Indian activity in the UK. The Governments of FRG and Canada have also indicated their intention to curb anti-Indian activities. The Government is continuously monitoring the activities in these countries as also across the border.

(b) One person has been arrested in Canada on the charge of being in possession of a restricted weapon for a purpose dangerous to public peace. His trial is scheduled to commence on 4th of September 1985. Another person, suspected to be a terrorist, has been arrested at the Vancouver airport in January 1985 and continues to be under detention on the order of the Immigration authorities.

Five persons have been arrested in the United States on the charge of conspiring to assassinate the Chief Minister of Haryana. One of these persons is also